

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1872**

TO BE ANSWERED ON THURSDAY, 22ND DECEMBER 2022

ECI RESTRICTION ON CASH DONATIONS TO PARTIES

1872 Shri Vaiko:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Election Commission of India proposed reducing anonymous political donations to ₹ 2000 from ₹ 20,000 and cap cash donations at 20 per cent or at a maximum of ₹20 crore;
- (b) if so, the response of Government thereto;
- (c) whether such measures would usher in reforms and transparency in donations received by political parties; and
- (d) whether all political parties were consulted and if so, their views and details thereof?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a) : Yes sir.
- (b) and (c): The proposal is under examination.
- (d) No sir.
